

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1453

ANSWERED ON:14.08.2013

IRREGULARITIES IN PURCHASE OF METRO COACHES

Choudhary Shri Bhudeo;Devi Aswamedh;Singh Shri Radha Mohan;Singh Smt. Meena

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) the number of coaches for which purchase tendering has been completed for Delhi Metro Phase-III;
- (b) whether alleged irregularities have come to the notice of the Government in the said purchase and if so, the details thereof;
- (c) whether the Government has constituted any committee to investigate the matter;
- (d) if so, the details thereof and the time by which report of the committee is likely to be submitted; and
- (e) the steps taken/being taken by the Government to monitor the procurement of coaches for metro projects in a transparent manner?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI)

(a): Delhi Metro Rail Corporation Ltd. (DMRC) has informed that they have completed the tendering process of the following Rolling Stock contract for phase-III of Delhi Metro:-

(i) 'RS9' Contract for procurement of 92 metro coaches.

(ii) 'RS10' Contract for procurement of 486 metro coaches.

(b): The Govt. has received some representations from the bidders alleging that the tender process followed by DMRC was arbitrary, non-transparent and unfair.

(c) & (d): Yes, Madam. The Govt. has constituted an Independent Committee on 30.04.2013 to examine if a fair, equitable and transparent tender process was followed by DMRC, as per prescribed guidelines. The committee was requested to give its report in one month

(e): The awarding of various contracts is done directly by DMRC. The Govt. does not interfere in the procurement process of DMRC.